

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**  
**COMPANY APPEAL (AT) NO.214 OF 2018**

**In the matter of:**

B. Subha Reddy

Appellant

Vs

S.S. Organics Ltd & Ors

Respondents

Ms Henna George, Advocate for appellant.

Ms Pooja Saigal, Mr. Amit Kumar Yadav, Mr Akshay Gupta, Ms Shivangi Malhotra, Advocates for Respondent.

With

**COMPANY APPEAL (AT) NO.344 OF 2018**

**In the matter of:**

B. Subha Reddy

Appellant

Vs

S.S. Organics Ltd & Ors

Respondents

Mr. Rakesh Kumar, Ms Henna George, Ms Chetna Bisht, Mr. Aashish Khattar, Advocates for Appellants.

Ms Pooja Saigal, Mr. Amit Kumar Yadav, Mr. Akshay Gupta, Ms Shivangi Malhotra, Advocates for Respondent.

**ORDER**

**09.09.2019-** Heard Mr Rakesh Kumar, Advocate representing the appellant in Company Appeal (AT) No.344 of 2018 in part. Hearing remained inconclusive. Though the appeals are already scheduled for further hearing on 13h September, 2019, learned counsel for appellant submits that on account of being out of station he will not be able to address this Appellate Tribunal on that day. In view of the submissions made the date of further hearing is rescheduled. Let the appeals be posted for further hearing on **16<sup>th</sup> September, 2019.**

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**Bm/nn**